

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 10

C.P. (IB)/4287(MB)2019

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **17.04.2024**

NAME OF THE PARTIES : **Nagpur Nagarik Sahakari Bank Ltd**

**Vs**

**Vidarbha Suagar Mills Pvt Ltd**

**For FC** : None Present

**For CD** : None Present

**Section 7 of IBC**

---

**ORDER**

This is a transferred matter from Court V. There is no representation for the parties today. In the interest of justice, **list on 29.04.2024.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**